

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:5050  
ANSWERED ON:26.08.2010  
INCIDENT AT COCHIN AIRPORT  
Sugumar Shri K.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether a cargo consignment of chemicals of low inflammable intensity evaded the multi-level cargo level screening and made its way to a Chennai bound aircraft at the Cochin airport recently;
- (b) if so, the details thereof; and
- (c) the steps Government has taken regarding the negligence in handling hazardous substances?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b): No, Madam. The cargo consignment was not loaded on the aircraft. An incident of smoke coming out from a cargo consignment at Cochin Airport, was detected before being loaded in Flight IT-2482 bound for Chennai came to notice on 25-07-2010 at 0850 hrs. The consignment was moved to a safe distance from the aircraft. On further enquiry, it was learnt that the consignment of chemical samples was booked by M/s Hindustan Uniliver limited.

(c): Bureau of Civil Aviation Security (BCAS) has been instructed to issue necessary directions to avoid recurrence of such incidents to all airport and air operators, in handling hazardous substances.